

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3445  
ANSWERED ON:14.08.2000  
REIMBURSEMENT OF ARREARS  
RAVINDRA KUMAR PANDEY

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government have received a proposal from Bihar Government regarding reimbursement of arrears against expenditure incurred upto the year 1999-2000 under the family welfare programme in the State;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Union Government thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a) Yes, Sir.

(b) & (c) The arrears of expenditure due to the States are reimbursed by Government of India after receiving utilisation certificate and audit certificate from the State. Audit Certificate from Bihar has been received for the period upto 1997-98 only and Rs.165.71 crore has been released during last year and Rs.9.81 crore this year for settlement of entire arrears due to the State till 1997-98. Arrears for 1998-99 onwards will be reimbursed as soon as audited figures are received from the State.